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SLP(C)No. 17996 OF 2002
ITEM No.206

Court No. 2

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17996/2002

(From the judgement and order dated 26/07/2002 in CMWP 31196/96
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MANOJ KUMAR AND ANR.

Petitioner (s)

VERSUS

MUNNI DEVI

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 09/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s) Mr. Uday Umesh Lalit, Adv.
Mr. Prashant Kumar, Adv.
Mr. Joseph Pookkatt, Adv.

For Respondent (s) Mr. E.C. Agrawala, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not reached.

KALYANI
(SURAJ PARKASH)
COURT MASTER